

as compared to CIF import price of the drug itself ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.

(c) The High Level Committee had examined the technical aspects of the processes involved and the stages of manufacturing. In the cases mentioned the manufacture is from intermediate stage and not from penultimate stage. The reasons for considering the processes as high technology have been given by the Committee. In the context of any new licences or regularisation of excess production, the condition of basic production is generally insisted.

Repatriation of Indian Workers From Gulf Countries

7037. **SHRI SHANTUBHAI PATEL :**
SHRI CHITTA BASU :

Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether thousands of Indian workers in Kuwait, Iraq, Abu Dhabi and other Gulf countries have recently been sent back; and

(b) if so, the reasons therefor and the number of Indians who have been sent back in the past six months from each of those countries ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b)

Although after the completion of contract period, workers have to come back to India generally, the following two specific instances have come to the notice of the Government :

(i) Voluntary return from Kuwait of about one thousand Indian workers during September to December, 1982 who were staying illegally in that country following declaration of Amnesty; and

(ii) Return of 876 striking workers employed by an Indian Construction Company in the Baghdad University Project, between 4th and 7th February, 1983. These workers were

deported by the Iraqi authorities as strikes are illegal in Iraq.

Indian Films Shown Abroad

7038. **SHRI G. Y. KRISHNAN** : Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) whether Government of India have any check or control over the screening of Indian films in foreign countries ;

(b) if so, the number of Indian films permitted for screening in foreign countries during last two years; and

(c) the criteria for the selection of such films as well as the titles of the films shown in foreign countries, language-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Government have no information or control over the screenings of Indian films abroad. However, the number of films canalised for shipment abroad was 780 films in 1981-82 and 601 films in 1982-83 (upto January, 1983).

(c) There is no criterion for selection of films to be sent abroad as this depends on the choice of the buyers. The language-wise break up of the number of films canalised for export is as under :—

Language	Number of films	
	1981-82	1982-83 (upto January)
1	2	3
Hindi	430	321
Tamil	199	177
Malayalam	113	67
Bengali	12	12
Gujarati	2	2
Punjabi	6	7
Telugu	15	12
English	1	2
Rajasthani	—	1
Marathi	2	—
Total	780	601